

F. No. 15014/1/2011-PFA/FSSAI  
Food Safety and Standards Authority of India  
(Ministry of Health & Family Welfare)  
Government of India

FDA Bhavan, Kotla Road,  
New Delhi-110002  
1<sup>st</sup> November, 2013

**CLARIFICATION TO ADVISORY ISSUED ON 23.8.2013**

Subject: Extending time period for complying with requirements under the Gazette Notifications No. P. 15014/1/2011-PFA/FSSAI, dated 27.6.2013.

With reference to Notification No. P. 15014/1/2011-PFA/FSSAI dated 27.6.2013 published in Official Gazette of India (Extraordinary) dated 9.7.2013, and the Advisory and corrigendum dated 23.8.2013 and 5.9.2013 respectively issued on this matter, it is hereby informed to all concerned that the time period granted to Food Business Operators for complying with provisions of the said Notification amending '**Food Safety and Standards (Packaging and Labelling) Regulations, 2011**', is extended upto 1<sup>st</sup> July, 2014.



(S. Dave)  
Advisor

011-23237436

To

All State/UT Food Safety Commissioners;  
Central Designated Officers;  
PPS to Chairperson; and  
PS to CEO.